

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 328**  
**TO BE ANSWERED ON THE 24th July 2023**  
**PROGRESS OF UDAN SCHEME**

**328. SHRI PRAMOD TIWARI**  
**SMT PRIYANKA CHATURVEDI**  
**DR. L. HANUMANTHAIAH**  
**DR. AMEE YAJNIK**  
**SHRI DEEPENDER SINGH HOODA**  
**SHRI SYED NASIR HUSSAIN**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- a) whether there has been a per centage increase in the number of passengers taking flights as a result of Ude Desh ka Aam Naagrik (UDAN) scheme, if so, details thereof;**
- (b) the number of airports that have been constructed and are currently operational as against the target of achieving 220 airports by 2026, state-wise;**
- (c) the reasons for the delay in accomplishing the targets set under UDAN scheme; and**
- (d) measures Government has taken to expedite the completion of airports in states that are lagging behind in achieving the target?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))**

- (a) More than 123 lakh domestic passengers have travelled on Ude Desh Ka Aam Nagrik (UDAN) flights since the inception of the scheme.**

**(b): 148 Airports, including nine heliports and two water aerodromes, have been developed/operationalised till date. The list of Airports, state-wise is at Annexure 1.**

**(c): The major factors for the delay in accomplishing the development/revival of airports/Heliports & Water Aerodromes under UDAN are as under :**

- (i) Inability of the State Government to make land available on time**
- (ii) New entrants take longer time in getting Schedule Commuter Operator permits as they are not able to fulfill the requirements in time**
- (iii) Clearances with respect to Coastal Regulation Zone (CRZ) and Environmental Clearances**
- (iv) Non-availability of suitable aircraft**
- (v) Leasing issues of Aircraft, long lead time for delivery of small aircraft, difficulties in procuring spares from abroad**
- (vi) Airports, Heliports and Water Aerodromes under the State Government or UT/PSU are sometimes not ready in time.**

**(d): Regular monitoring of the progress of upgradation works and removal of bottlenecks in the operationalisation of airports, is done to ensure timely completion.**

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### List of Operational Airports

S. No.	STATE / UT	NAME OF AIRPORT
1	A&N ISLAND	PORT BLAIR
2	ANDHRA PRADESH	KADAPA
3	ANDHRA PRADESH	KURNOOL
4	ANDHRA PRADESH	RAJAHMUNDRY
5	ANDHRA PRADESH	TIRUPATI
6	ANDHRA PRADESH	VIJAYAWADA
7	ANDHRA PRADESH	VISAKHAPATNAM
8	ARUNACHAL PRADESH	DONYI POLO (ITANAGAR)
9	ARUNACHAL PRADESH	PASSIGHAT (CE)
10	ARUNACHAL PRADESH	TEZU
11	ARUNACHAL PRADESH	ZERO
12	ASSAM	DIBRUGARH
13	ASSAM	GUWAHATI
14	ASSAM	JORHAT
15	ASSAM	LILABARI (NORTH LAKHIMPUR)
16	ASSAM	RUPSI
17	ASSAM	SILCHAR
18	ASSAM	TEZPUR
19	BIHAR	DARBHANGA
20	BIHAR	GAYA
21	BIHAR	PATNA
22	CHANDIGARH	CHANDIGARH
23	CHHATTISGARH	BILASPUR
24	CHHATTISGARH	JAGDALPUR
25	CHHATTISGARH	RAIPUR
26	DELHI	DELHI (DIAL)
27	DELHI (UT)	SAFDARJUNG
28	DIU	DIU
29	GOA	GOA
30	GOA	NEW GOA (MOPA)
31	GUJARAT	AHMEDABAD
32	GUJARAT	BHAVNAGAR
33	GUJARAT	BHUJ
34	GUJARAT	JAMNAGAR
35	GUJARAT	KANDLA
36	GUJARAT	KESHOD (JUNAGARH)
37	GUJARAT	MUNDRA
38	GUJARAT	PORBANDAR
39	GUJARAT	RAJKOT
40	GUJARAT	SABARMATI RIVER FRONT (WA)

41	GUJARAT	STATUE OF UNITY (WA)
42	GUJARAT	SURAT
43	GUJARAT	VADODARA
44	HARYANA	HISAR
45	HIMACHAL PRADESH	KANGRA (GAGGAL)
46	HIMACHAL PRADESH	KULLU (BHUNTAR)
47	HIMACHAL PRADESH	MANDI(H)
48	HIMACHAL PRADESH	RAMPUR(H)
49	HIMACHAL PRADESH	SHIMLA
50	JAMMU AND KASHMIR	JAMMU
51	JAMMU AND KASHMIR	SRINAGAR
52	JHARKHAND	DEOGHAR
53	JHARKHAND	JAMSHEDPUR
54	JHARKHAND	RANCHI
55	KARNATAKA	BANGLORE (HAL)
56	KARNATAKA	BELAGAVI
57	KARNATAKA	BENGALURU (BIAL)
58	KARNATAKA	BIDAR
59	KARNATAKA	HUBBALLI
60	KARNATAKA	JINDAL VIJAYANAGAR
61	KARNATAKA	KALABURAGI
62	KARNATAKA	MANGLURU
63	KARNATAKA	MYSURU
64	KARNATAKA	SHIVAMOGGA
65	KERALA	COCHIN(CIAL)
66	KERALA	KANNUR (KIAL)
67	KERALA	KOZHIKODE
68	KERALA	THIRUVANANTHPURAM
69	LADHAKH	LEH
70	LAKSHDWEEP ISLAND	AGATTI
71	MADHYA PRADESH	BHOPAL
72	MADHYA PRADESH	GWALIOR (NR)
73	MADHYA PRADESH	INDORE
74	MADHYA PRADESH	JABALPUR
75	MADHYA PRADESH	KHAJURAO
76	MAHARASHTRA	AKOLA
77	MAHARASHTRA	AURANGABAD
78	MAHARASHTRA	GONDIA
79	MAHARASHTRA	JALGAON
80	MAHARASHTRA	JUHU
81	MAHARASHTRA	KOLHAPUR
82	MAHARASHTRA	MUMBAI (MIAL)
83	MAHARASHTRA	NAGPUR
84	MAHARASHTRA	NANDED
85	MAHARASHTRA	NASIK (HAL OZAR)
86	MAHARASHTRA	PUNE
87	MAHARASHTRA	SHIRDI
88	MAHARASHTRA	SHOLAPUR

89	MAHARASHTRA	SINDHUDURG
90	MANIPUR	IMPHAL
91	MEGHALAYA	SHILLONG (UMROI)
92	MIZORAM	LENGPUI(AIZWAL)
93	NAGALAND	DIMAPUR
94	ODISHA	BHUBANESWAR
95	ODISHA	JEYPORE
96	ODISHA	JHARSUGUDA
97	ODISHA	ROURKELA
98	PUDUCHERRY (UT)	PUDUCHERRY
99	PUNJAB	ADAMPUR (JALANDHAR)
100	PUNJAB	AMRITSAR
101	PUNJAB	BHATINDA
102	PUNJAB	LUDHIANA
103	PUNJAB	PATHANKOT
104	RAJASTHAN	BIKANER
105	RAJASTHAN	JAIPUR
106	RAJASTHAN	JAISALMER
107	RAJASTHAN	JODHPUR
108	RAJASTHAN	KISHANGARH
109	RAJASTHAN	KOTA
110	RAJASTHAN	UDAIPUR
111	SIKKIM	PAKYONG
112	TAMIL NADU	SALEM
113	TAMILNADU	CHENNAI
114	TAMILNADU	COIMBATORE
115	TAMILNADU	MADURAI
116	TAMILNADU	THOOTHUKUDI
117	TAMILNADU	TIRUCHIRAPALLI
118	TELANGANA	HYDERABAD (BEGUMPET)
119	TELANGANA	HYDERABAD (GHIAL)
120	TRIPURA	AGARTALA
121	UTTAR PRADESH	AGRA
122	UTTAR PRADESH	AYODHYA (FAIZABAD)
123	UTTAR PRADESH	BAREILLY
124	UTTAR PRADESH	GORAKHPUR
125	UTTAR PRADESH	HINDON
126	UTTAR PRADESH	KANPUR (CHAKERI)
127	UTTAR PRADESH	KANPUR (CIVIL)
128	UTTAR PRADESH	KUSHINAGAR
129	UTTAR PRADESH	LUCKNOW
130	UTTAR PRADESH	MEERUT
131	UTTAR PRADESH	MORADABAD
132	UTTAR PRADESH	PRAYAGRAJ
133	UTTAR PRADESH	VARANASI
134	UTTARAKHAND	ALMORAH (H)
135	UTTARAKHAND	CHINYALI SAUR (H)

136	UTTARAKHAND	DEHRADUN
137	UTTARAKHAND	GAUCHER (H)
138	UTTARAKHAND	HALDWANI(H)
139	UTTARAKHAND	NEW TEHRI(H)
140	UTTARAKHAND	PANTNAGAR
141	UTTARAKHAND	PITHORAGARH
142	UTTARAKHAND	SAHASTRADHARA(H)
143	UTTARAKHAND	SRINAGAR(H)
144	WEST BENGAL	BAGDOGRA
145	WEST BENGAL	BEHALA
146	WEST BENGAL	COOCH BEHAR
147	WEST BENGAL	DURGAPUR
148	WEST BENGAL	KOLKATA